[श्री केशवराव धोंडगे]

इन्साफ देने के लिए वक्त क्यो नही मिलता है ? सेन्ट्रल गवर्नमेंट कहती है कि दोनो स्टेट्स एक हो जाये, तब यह मसला हल करेंगे । अगर दोनो गवर्नमेंट्स एक न हो तो क्या इन्साफ नही मिलेगा ? क्या वे गुलाम हैं, जानवर है, उनको अभी भी डिटेन्शन मे रखा जा रहा है, ज्यादती की जा रही है । ये नाइन्साफी क्यो ? अभी इनकी कितनी कुर्बानी चाहिये ?

अभी हाल मे जनता पार्टी के सदर साहब महाराष्ट्र गये थ—चन्द्रशेखर साहब —उन्होने कोल्हापुर मे फरमाया कि यह छोटा-सा मसला है । क्या लेके बैठे हो ? अगर उनका कहना सही है तो मुझे बडे अफसोस के साथ कहना पडता है कि दिल्ली को हमेशा दूसरा के मसले छोटे लगते है। दिल्ली का मसला बडा और दूसरा का छोटा । अजब इसाफ है । मै आपसे गुजारिश करना चाहता हू उनके साथ नाइन्साफी मत कीजिये और उन 12 लाख मराठी स्पीकिंग एरियाज के लोगो के साथ इन्साफ कीजिये ।

(iv) GRANT OF FESTIVAL ADVANCE FOR ONAM' TO CENTRAL GOVERNMENT EMPLOYEES IN KERALA

SHRI VAYALAR RAVI (Chirayinkil) Sir, with your permission, may I draw the attention of the House and of the Hon Minister to an important problem regarding Kerala? There are about 40,000 Central Government employees in Kerala where the festival of Onam is celebrated It is an important festival which all sections of the people celebrate The Kerala Government gives a Festival Advance to its employees to celebrate this festival but it is either not given to the Central Government employees or, if given, the quantum is less. I would therefore appeal to the Central Government and the Finance Minister, since Onam is now at the doorstep, to issue instructions as early as possible to all the concerned authorities in Kerala, including the P & T and Communications Department to issue Festival Advance to their employees to celebrate Onam Otherwise, there will be a discrimination against them, as against the State Government employees

In this connection, I may add that as Mr Bhattacharya has mentioned, Kerala is also in the grip of agitation by workers and Government employees because they are not given bonus. An all-Party delegation has been entrusted, by the Kerala Legislature, with the job of coming over here and meeting the Labour Minister and the Home Minister and the Finance Minister in regard to the bonus issue, but I am afraid they have not been given any time so far All parties are represented by the delegation including the Janata Party, Marxist Party and others

MR DEPUTY SPEAKER Yes, please conclude now, Mr Qureshi

(vii) REPORTED DILAPIDATED CONDITION OF THE GRAVE OF LATE PRESIDENT SHRI FAKHRUDDIN ALI AHMED

SHRI MOHD SHAFI QURESHI (Anantnag) I would like to draw the attention of the Hon Minister sitting here and request them to convey my feeling and the feeling of the House to the Prime Minister in regard to the following matter Just across Parliament Street lies the grave of the late President Fakhruddin Ali Ahmed If you see the condition of the grave today, it is in a dilapidated condition I was really pained to see on last Friday that the entire grave is now sinking It is a '*kutcha*' grave and it was then decided by the Government that they will erect not a very expensive but a modest monument there to protect his grave It is just across Parliament Street and it looks odd to see the grave of the late President in such a dilapidated condition I would therefore suggest that the Government should take some action in this regard

(viii) REPORTED POOR QUALITY OF COTTON SEEDS SUPPLIED TO FARMERS IN GUJARAT RESULTING IN LOSS OF COTTON CROP

SHRI ANANT DAVE (Kutch) Sir, I would like to draw the attention of the House to the problem of the farmers in the Gujarat State Due to poor cotton seeds being supplied to the farmers this year, though there has been a season of good rains all over the State, the farmers are not able to raise their crop of cotton. These farmers who produce cotton are facing a bad situation They have been put to a loss of lakhs of rupees due to these poor quality seeds. Gujarat produces a huge crop of cotton every year

but this year there will be no crop of cotton. As there was shortage of cotton in the country, it was decided that 14 lakh bales of cotton will be imported, but now there will be more shortage.

The farmers who produce cotton seeds are not responsible for this but it is some individual merchants who distribute the seeds who are responsible.**

14 hrs.

MR. DEPUTY-SPEAKER : It will not go on record. I am very sorry; if you make individual attacks on anybody, who is not a Member of this House, it will not go on record.

SHRI ANANT DAVE :**

MR. DEPUTY-SPEAKER : You cannot misuse the permission given under Rule 377 and attack some individual who happens to be somewhere else.

SHRI ANANT DAVE : Our handloom trade will not get sufficient cotton this year and this is a national loss also. I would like to know whether the Minister of Civil Supplies would assure the poor farmers of Gujarat and other people that proper investigations would be made and persons who have committed such scandals would be punished.

(ix) ATTEMPTS OF MONOPOLY HOUSES TO SCUTTLE RS. 100 CRORE GOVERNMENT SUPPORTED NEWSPRINT PROJECT OF MYSORE PAPER MILLS

श्रीमती मृणाल गोरे (बम्बई उत्तर) : मैसूर पेपर मिल के कारोबार के बारे में मैं कुछ तथ्य उद्योग मंत्री के ध्यान में लाना चाहती हूं । सभी जानते हैं कि न्यूजप्रिंट आयात करने में काफी फारेन एक्सचेंज हमको खर्च करनी पड़ रही है । इसको देखते हुए 1975 में 75000 टन न्यूजप्रिंट इम्पोर्ट करने के लाइसेंस दिए गए थे । मैसूर पेपर मिल की सौ करोड़ की एक पांच साला प्रोजेक्ट है । अगर यह प्रोजेक्ट सफल हो जाये और पूरी हो जाए तो विदेशी मुद्रा की काफी बचत हो सकती है । लेकिन हो यह रहा है कि तीन जो बड़े बिजनेस हाउसिस हैं, जालोन, हरिहर फोलीफाइबर जो बिड़लाज की कम्पनी हैं और वैस्ट कोट पेपर मिल जो बांगुर और सोमानी की है ये तीनों मिलकर मैसूर पेपर मिल पर कब्जा करने की कोशिश कर रहे हैं । मैसूर पेपर मिल में काफी हद तक कर्नाटक सरकार के शेयर हैं । गवर्नमेंट आफ इंडिया चाहती है कि उसका एक्सपेंशन हो जाये और वहां पर जल्दी प्रोडक्शन शुरू हो जाये । लेकिन हम देख रहे हैं कि 32 करोड़ का उनको जो लोन वगैरह चाहिये वह कहीं उसको न मिल जाये इस वास्ते ये तीन बड़े बिजनेस हाउसिस बहुत कोशिश कर रहे हैं । साथ ही उसको रॉ मैटीरियल न मिले इसकी भी काफी कोशिशें इन लोगों की तरफ से हो रही हैं । हरिहर पोलीफाइबर्ज को उसकी जरूरत से ज्यादा युकलिपटस वुड दिया गया है, उसको जरूरत पचास हजार टन की है जब कि उसको 75 हजार टन दिया गया है । इस प्रकार से रा मैटीरियल को कार्नर करने का काम भी चल रहा है । इस कम्पनी में काफी शेयर छोट शयरहोल्डर्स के हैं । आई०डी०बी०आई० से जो लोन वगैरह उसको दिया जाना हैं वह भी इसको नहीं मिल रहा है । ऐसी परिस्थितियां बिड़ला के हाउसिस, वैस्ट कोस्ट पेपर्स मिल्ज या बांगुर हाउसिस, जालोन हाउस की तरफ से मिल कर पैदा करने की कोशिश की जा रही है, ताकि यह योजना आगे न बढ़ सके । उद्योग मंत्री से मैं अर्ज करूंगी कि जब आपने एलान कर दिया है कि बड़े इंडस्ट्रियल हाउसिस को आगे बिकास करने का आप मौका नहीं देंगे तब असल में जो यहां स्थिति पैदा करने की कोशिश की जा रही है उसको आप नजर में रखें और देखें कि इनकी ये कोशिशें सफल न हों ।

**Not recorded.